NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/12	TP 38/16	For orders	397-398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles Procesing Pvt. Ltd. & 8 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

HEMA SRINIVASKN

Counsel for Rinboner Hemol

M19444408600

Counsel for petitioner is present. For the first time, she is present after the matter is transferred from the CLB, Chennai. Earlier this Tribunal had issued notice to the petitioners on several times. Yet, petitioners did not turn up. Finally, the counsel for petitioner turned up today and informed the Tribunal that she will continue to appear for the petitioners for the rest of the hearing. Counsel for R-1 to 8 is present. Notice issued to R-9 is not returned. Petitioner counsel is directed to collect notice from the Registry and serve on R-9. This is a matter instituted in the year 2012. It is reported pleadings are completed. Therefore, the petition is ripe for disposal.

Both the counsel are directed to proceed with the matter on the next hearing and no further adjournment will be given.

List it on 14.07.2017.

MEMBER (J)

MEMBER (T)